

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT  
KARKARDOOMA COURTS: DELHI



ORDER

It is hereby ordered that Sh. Arijit Chakraborty, JA/Branch Incharge, All Record Rooms, East District shall act as Nodal Officer to assist the Election Committee for conducting Elections of Shahdara Bar Association, Karkardooma Courts, Delhi with immediate effect in addition to work already assigned to him.

(Shail Jain) 08/08/24  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

No. 7236-7244/Pr. D&SJ(East)/KKD/Delhi

Dated 09 AUG 2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District and Sessions Judge, Delhi/New Delhi/Rouse Avenue Courts.
3. Sh. Shailender Malik, Chairman, Election Committee, Karkardooma Courts, Delhi.
4. President/Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
5. The Officer concerned.
6. The Official concerned.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. PS to the undersigned.

(Shail Jain) 08/08/24  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.